

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 11
ANSWERED ON 29TH JANUARY, 2026**

CONSTRUCTION OF FLYOVERS AND WIDENING OF ROADS

**†11. SHRI GYANESHWAR PATIL:
DR. SHIVAJI BANDAPPA KALGE:
SHRI BHUMARE SANDIPANRAO ASARAM:
SMT. DELKAR KALABEN MOHANBHAI:
SHRI NILESH DNYANDEV LANKE:**

**Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) the details and number of major projects regarding construction of flyovers and widening of roads sanctioned in the country, particularly in Maharashtra, Dadra and Nagar Haveli and Madhya Pradesh, project-wise;**
- (b) the likely date of completion of the said roads along with the details of other major obstacles involved therein;**
- (c) the details of the measures being taken by the Government to address delays in the completion of the said projects; and**
- (d) the details of the work undertaken by the Government in this regard so far?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (b) The development and maintenance of National Highways (NHs) is a continuous process and the requirement of construction of flyovers and widening of roads is assessed on case to case basis as per traffic requirements, available Right of Way (RoW), congestion in urban/built-up sections, road safety considerations, etc. at the time preparation of

Detailed Project Reports (DPRs) and provisioned in the approved DPRs of NH works either as part of the NH Corridor or on standalone basis.

As on date, 1691 National Highway (NH) development projects costing Rs.5,01,684 Crore have been sanctioned/awarded during the last three years which interalia includes 201 NH projects costing Rs. 36,172 Crore in Maharashtra, 2 NH projects costing Rs. 319 Crore in Dadra and Nagar Haveli and 90 NH projects costing Rs. 37,798 Crore in Madhya Pradesh. These projects are sanctioned with timelines for completion within three – four years from the date of award of works.

(c) to (d) In order to ensure timely completion of NH projects, the Government has undertaken various initiatives. These include streamlining and expediting land acquisition using “Bhoomirashi” portal and GIS-based Land Acquisition Plan, revamping “Parivesh” Portal to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement Drawings (GAD) of Road Over Bridge/Road Under Bridge (ROB/RUB) from the Railways, and leveraging the mechanism of review and resolution of bottlenecks / hindrances in ongoing projects, in active collaboration with the State Governments and other stakeholders. Railways has also launched a web portal for Railway related clearances with defined timelines for various approvals.

The Government has put in place a strong framework using multiple mechanisms for monitoring project progress and contractor inefficiencies. Regular review meetings are conducted at various levels with stakeholders to assess project progress, and critical projects, such as those delayed by more than three years or pending for award / appointment.

Further, many State Governments conduct coordination meetings led by the Chief Secretary to resolve issues affecting project execution. Projects where issues remain unresolved are escalated for further review through the Project Monitoring Group and “PRAGATI”.
